

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9445/2022

(Arising out of impugned final judgment and order dated 24-08-2022 in CRLMA No. 1/2022 passed by the High Court Of Gujarat At Ahmedabad)

SANJIVKUMAR RAJENDRABHAI BHATT

Petitioner(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

( IA No.149862/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.149863/2022-EXEMPTION FROM FILING O.T. )

Date : 06-12-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Deva Datt Kamat, Sr. Adv.  
Mr. Aljo K. Joseph, AOR

For Respondent(s) Ms. Ruchi Kohli, AAG  
Ms. Srishti Mishra, Adv.  
Mr. R. C. Kohli, AOR

Mr. Maninder Singh, Sr. Adv.  
Mr. Rajat Nair, Adv.  
Ms. Swati Ghildiyal, AOR  
Ms. Devyani Bhatt, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 14.12.2022.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR